PUBLIC ANNOUNCEMENT

[under Regulation 15(1) read with Regulation 13(2)(b) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011]

Open Offer for acquisition of 7,92,113 Equity Shares from shareholders of CHPL Industries Limited having its Registered Office at Shop No. 2, Budha Bhavanam, MCH Complex, M G Road, Secunderabad – 500003 ("Target Company" / "Target") by Mrs Rashmi Ravi Sharma, Mr. Sanjaykumar Rameshbhai Bhalani and Mr. Jignesh B. Rajpara ("Acquirers") at a price of Re. 1/- per Share

1. **Offer Details**

Size	7,92,113 fully paid up equity shares of face value of Rs. 10/- each constituting 26% of the fully diluted Equity and voting Share Capital of the Target Company.
Price/consideration	Cash offer of Re. 1/- (Rupee One only) per Equity Share
Mode of Payment (cash / security)	The Offer Price is payable in cash.
Type of Offer	This Offer is a triggered offer made in compliance with Regulations 3(1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("**SEBI SAST Regulations**

2. **Transaction which has triggered the Open Offer obligation (underlying transaction)**

Type of transaction (direct/ indirect)	Mode of transaction (agreement/ allotment/ market purchase)	Shares/voting rights acquired/ proposed to be acquired		Total consideration for shares/ voting rights acquired (Rs.)	Mode of payment	Regulation which has triggered
		Number	% vis-à-vis total equity/ voting capital			
Direct	Share Purchase Agreement	9,22,608	30.28%	9,22,608	Cash	3(1) & 4

3. **Details of the Acquirers**

Details	Acquirer 1	Acquirer 2	Acquirer 3
Name	Mrs Rashmi Ravi Sharma	Mr. Sanjaykumar Rameshbhai Bhalani	Mr. Jignesh B Rajpara
Address	C-601 Shalom Garden CHS, 100 Feet Road, Near Cinemax, Mira Road, Dist Thane – 401107	B-7 Laxmannagar Society, Punagam, TA-Choryasi, Surat – 394210	A-404 Madhav Palace, Satelight Road, Motavarachha, Chorasi, Surat – 394101
Name of the persons in control / promoters / partners of Acquirer / PAC	Not Applicable		
Name of the Group, if any, to which the Acquirer/PAC belongs to	The Acquirers do not belong to any group and hence not applicable		
Pre transaction holding (nos & %)	6,25,000 (20.52%)	Nil	Nil
Proposed shareholding after the acquisition of shares which triggered the open offer	15,47,608 (50.80%)		
Any other interest in the Target Company	Nil		

4. **Details of selling shareholders, if applicable**

Name	Part of Promoter Group (Yes/No)	Details of shares/voting rights held by the selling shareholders			
		Pre-transaction		Post-transaction	
		No. of Shares	%	No. of Shares	%
Mr. AVKS Prasad	Yes	1,31,406	4.31	-	-
Mrs. S K Pathki	Yes	4,70,541	15.44	2,600	0.09
Mr. B N Sistla	Yes	3,37,401	11.07	14,140	0.46
		9,39,348	**50.65**	**16,740**	**0.55**

5. **Target Company**

Name	**CHPL Industries Limited**
Exchanges where listed	BSE Limited and Ahmedabad Stock Exchange Limited

6. **Other details regarding the Offer**

(a) A Detailed Public Statement regarding the Open Offer would be published on or before March 14, 2016 in all editions of an English national daily with wide circulation, all editions of a Hindi national daily with wide circulation, a a Telugu language daily with wide circulation at Secunderabad (where the registered office of the Target Company is situated) and a Marathi language daily with wide circulation at Mumbai (being the location of the Stock Exchange where the highest trading volume was recorded in preceding sixty days) in accordance with Regulation 14(3) of SEBI SAST Regulations.

(b) **The Acquirers accept full responsibility for the information contained in this Public Announcement. The Acquirers have given an undertaking that they are aware of and will comply with their obligations under SEBI SAST Regulations and have adequate financial resources to meet the offer obligations.**

Issued by : Managers to the Offer	**On behalf of Acquirers and PAC**
ARIHANT capital markets ltd. **Merchant Banking Division** SEBI REGN NO.: INM 000011070 1011 Solitaire Corporate Park, 1st floor Building No. 10, Guru Hargovindji Marg Chakala, Andheri (E), Mumbai- 400 093 Tel. No. : +91- 22- 4225 4800/862; Fax. No.: +91- 22- 4225 4880 Email: mbd@arihantcapital.com Website: www.arihantcapital.com **Contact Persons: Mr. Amol Kshirsagar / Mr. Satish Kumar P.**	**Mrs Rashmi Ravi Sharma (Acquirer 1)** C-601 Salom Garden CHS, 100 Feet Road, Mira Road, Dist Thane – 401107 **Mr. Sanjaykumar Rameshbhai Bhalani (Acquirer 2)** B-7 Laxmannagar Society, Punagam, TA-Choryasi, Surat – 394210 **Mr. Jignesh B. Rajpara (Acquirer 3)** A-404 Madhav Palace, Satelight Road, Motavarachha, Chorasi, Surat - 394101

Place : Mumbai
Dated : March 4, 2016